

	II. (a) Under section 88B		Rs	
	(b) Under section 88C		Rs	
	III. Under section 89 (attach details)		Rs	
14.	Aggregate of tax rebates and relief at 13 above [I(f) + II(a) + II(b) + III]			Rs
15.	Tax payable (12-14) and surcharge thereon			Rs
16.	Less: Tax deducted at source			Rs
17.	Tax payable/refundable (15-16)			Rs

I _____, son/daughter of _____ working in the capacity of _____ (designation) do hereby certify that a sum of Rs. _____ [Rupees _____ (in words)], has been deducted at source and paid to the credit of the Central Government. I further certify that the information given above is true and correct based on the books of accounts, documents and other available records.

Place	
Date	Signature of person responsible for deduction of tax
Designation	Full Name

#TDS certificate number is an internal reference number to be given by the Deductor (optional)